

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 165 of 2013,
Appeal No. 176 of 2013 and
Appeal No. 314 of 2013

Dated : 17th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 165 of 2013

Ugar Sugar Works Ltd. ... Appellant(s)

Versus

Govt. of Karnataka & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Chandrashekhar for
Mr. Prabhuling K. Navadgi

Counsel for the Respondent(s): Mr. Sanjay Sen, Sr. Advocate
Mr. Anand K. Ganesan
Mr. Swapna Seshadri
Mr. M.G. Ramachandran for R.1

Appeal No. 176 of 2013

Himatsingka Seide Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s): Mr. Sanjay Sen, Sr. Advocate
Mr. Anand K. Ganesan
Mr. Swapna Seshadri for R.3, 5 & 16
Mr. M.G. Ramachandran for R.2

Appeal No. 314 of 2013

M/s Star Metallics & Power Pvt. Ltd. ... Appellant(s)

Versus

The Govt. of Karnataka & Ors. ... Respondent(s)

Counsel for the Respondent(s): Mr. Chandrashekar S.

**Counsel for the Respondent(s): Mr. Sanjay Sen, Sr. Advocate
Mr. Anand K. Ganesan
Mr. Swapna Seshadri for R.3, 5, 6 & 9
Mr. M.G. Ramachandran for R.1**

ORDER

Reply notes has been filed by the Respondent in all these Appeals.

Post the matters for further hearing on **12.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ak